

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.707 of 2015
IN
TA No.38 of 2015

This the 6th day of November, 2015

**HON'BLE MR. V.AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Sh. Ajeet Singh,
S/o Sh. Kshetra Pal Singh,
r/o Village – Taharpur, Post Office – Hetalpur,
Distt. – Aligar (UP)

... Petitioner

(By Advocate: Ms. Kanchan Vohra)

Versus

1. Mr. Janak Digal
Chairman,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
2. Mr. Vijay Ray
Secretary,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
3. Ms. Garima Gupta,
C.O.E.
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
4. Mr. P.S. Ray,
Dy. Secretary,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.

... Respondents

ORDER (ORAL)

MR. V. AJAY KUMAR, MEMBER (J) :

Heard learned counsel for the petitioner.

2. The present Contempt Petition is filed complaining violation of interim order of this Tribunal dated 27.7.2015 passed in TA 38/2015.

3. This Tribunal while issuing notice in the said TA passed the following Order:-

“Any selection is subject to the result of the O.A.”

4. Since this Tribunal has not stayed any of the proceedings of the respondents, we do not see any merit in the present Contempt Petition. Accordingly, the Contempt Petition is dismissed. No costs.

(SHEKHAR AGARWAL)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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